

concurrent list. If the hon. Member makes his efforts to bring it into the concurrent list, then I will do my best whatever he wants in this regard.

[*English*]

SHRI VIJAY NAVAL PATIL: On the one side we are fighting for Cauvery waters in three States and on the other side the water is not available there. The water of Tapi river is not being fully utilised and the normal practice is to construct dams near the State where the river starts. On Tapi river it is the reverse case. The dam built on Tapi river is near Kakrapara because of some political reasons and the dam which was proposed in Khanjaguti and Navatha has not been started.

MR. SPEAKER: This is about unirrigated land in the entire country, not about a particular dam as such.

SHRI VIJAY NAVAL PATIL: I want to know the policy of the Central Government about dams which are involved in inter-State financing. Khanjaguti and Navatha are having inter-State financing.

MR. SPEAKER: What is the policy of the Government of India, with respect to the financing of inter-State projects?

SHRI VIJAY NAVAL PATIL: The Madhya Pradesh Government says that it is bordering seven States and that is why it is not able to contribute for the construction of Khanjaguti and Navatha projects.

SHRI VIDYACHARAN SHUKLA: Inter-state projects are taken up normally after an agreement between the States concerned and if there is agreement we take up such useful projects and complete them in time.

[*Translation*]

Bisalpur Project in Rajasthan

*104 **SHRI RAM BADAN:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the ongoing Bisalpur project

(Tonk). In Rajasthan has been approved by the Union Government;

(b) if not, the reasons therefor;

(c) whether environmental survey of this project has been conducted;

(d) if not, the reasons therefor;

(e) whether the Union Government have accorded approval to the use of land for the construction of roads for the project;

(f) whether the Government have received some complaints regarding the project; and

(g) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYA CHARAN SHUKLA):

(a) and (b). No, Sir. The modified Bisalpur Project Report estimated to cost Rs. 328 crores comprising water supply and irrigation components has been received only in November, 1991 in Central Water Commission for techno-economic appraisal.

(c) and (d). The State Government has entrusted the work of preparation of status report and action plan for environment and ecology to the Centre for Management studies, Harish Chand Mathur Rajasthan Institute of Public Administration.

(e) As the project is executed by the State Government, proposals for acquisition of land are not required to be looked into by the Union Government.

(f) No, Sir.

(g) Does not arise.

SHRI RAM BADAN: Sir, the hon. Minister's reply is not satisfactory. This project was to be completed by June 1991 i.e. in five years. Its estimated cost was Rs. 52 crore in the beginning. But upto now Rs. 55 crore and 8 lakhs have been expended and even

one fourth part of its construction has not been completed yet. According to a new estimates now, it will cost Rs. 450 crore and is expected to be completed by June 1995. Even on the basis of the current figures the State Government will have to bear the additional loss of Rs. 400 crore due to this delay. Had it been completed in time, there would have been an income of Rs. 200 crore from the irrigation point of view. Thus, the State Government has incurred a total loss of Rs. 600 crore. Hence, I would like to know about the report which had been sought for?

SHRI VIDYACHARAN SHUKLA: Mr. Speaker, Sir, we cannot initiate any action in this regard unless and until we get satisfactory report.

SHRI RAM BADAN: Mr. Speaker, Sir, the hon. Minister has stated that according to the report we have received Rs. 15 lakh have been spent but what are the reasons that the environmental report has not been received as yet?

[*English*]

SHRI VIDYACHARAN SHUKLA: Sir, I did not say that the report has not come. It is not satisfactory. Therefore, it was delayed. Unless it is done in a satisfactory manner, we would not undertake to do any work there.

[*Translation*]

SHRI AYUB KHAN: Mr. Speaker, Sir, as you know there is acute shortage of water in Rajasthan. We have full confidence that being an able Minister we will get his full co-operation in regard to supply water to Rajasthan. I would like to know from the hon. Minister whether water from Indira Gandhi Canal will be supplied to Jhun Jhunu and Sikar through the sawa scheme in Rajasthan...(*Interruptions*)

MR. SPEAKER: This question is related to Bilaspur Project of Rajasthan. This cannot be allowed.

SHRI AYUB KHAN: But water is the

same...(*Interruptions*)

MR. SPEAKER: No, not like this.

(*Interruptions*)

[*English*]

MR. SPEAKER: The supplementary question should be relevant to the question.

[*Translation*]

SHRI RAM NARAIN BERWA: Mr. Speaker, Sir, in the reply to a question it has been stated that the revised report of the Bilaspur Project was received in November 1991. But is it not a fact that the preliminary report regarding that project was submitted many years ago for the approval of the Central Government and since then it has been pending?

SHRI VIDYACHARAN SHUKLA: Mr. Speaker, Sir, the action had already been taken on the original report in the early 80's and even 50 per cent work was completed but later on some defect was detected in it. So a revised estimate and report was sought, which we have received this month. Whatever action has been taken on this will serve both the purposes, supply of drinking water to the town and irrigation to the fields. We shall try to complete this soon after studying the revised report submitted by the Rajasthan Government this month.

PROF. RASA SINGH RAWAT: Mr. Speaker, Sir, basically the Bilaspur Project is meant for supplying drinking water to Ajmer city, Byawar, Naseerabad, Vijay Nagar and Kekri. As the Central Government itself shows a great concern over the problems of drinking water in Rajasthan and its solution. So, I would like to ask the hon. Minister whether the Central Government after considering this report sympathetically would send it to Rajasthan Government soon and also give green signal from environment point of view so that this project is completed at the earliest and thereby the problem of drinking water may be solved in the State? Would he provide financial aid also for this purpose?

SHRI VIDYA CHARAN SHUKLA: We will do whatever we can.

[*English*]

Talks between Prime Minister of India and Pakistan at Harare

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*105 **SHRIMATI MALINI BHATTACHARYA:**
SHRI MOHAN SINGH:

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) whether the Prime Ministers of India and Pakistan during their visit to Harare for the Commonwealth Heads of Government meet held talks on various bilateral matters including the issue of supply of arms and encouragement to the militants by Pakistan in Jammu and Kashmir and Punjab; and

(b) if so, the outcome thereof and the follow up action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) It was agreed that tensions should be eased and renewed efforts made to resolve all issues peacefully through bilateral negotiations. The Foreign Secretaries of the two countries, who met subsequently on October 30-31, 1991 agreed on several measures to carry the Confidence Building process and the bilateral dialogue forward.

SHRIMATI MALINI BHATTACHARYA: We are happy to hear from the Minister's answer to question (b) that the Foreign Secretaries of the two countries have met on October 30 and 31st. However, I do not know whether it is part of this confidence building process that they have talked about. On November 27 reportedly the Pakistan Foreign Office spokesman in Islamabad has made a statement about Pakistan giving the people of Kashmir full moral and political support in their demand for the right of self-determination. I want to know whether the Government is aware of this. And in view of

such statements being made, what are the specific measures which have been discussed by the two foreign Secretaries? I also want to know whether the Minister is aware that the Governor of Kashmir has made a statement that about 2500 militants are waiting to enter the Kashmir border and as a result of that, there has to be a selective, re-deployment of Army in Kashmir. Now, of course, as a precautionary measure, such military actions have to be taken so far as the re deployment of Army is concerned. But since the people of Pakistan and India have no interest in being hostile to each other in being unfriendly to each other, may I know, apart from the military measures, what other measures are being contemplated by the Government?

SHRI EDUARDO FALEIRO: It is true that the Pakistani leaders have off and on and always been making these statements and that is their position that they will provide political and diplomatic support to what they call the struggle in Kashmir for self-determination. Unfortunately, it does not end there. It goes further. While Pakistan denies that it is supporting militants and giving them encouragement as suggested by the second part of the supplementary, yet the evidence on the ground shows that this support is being given. This is against all international practice of conduct between states that is, supporting terrorism and subversion in another country. This is against the letter and spirit of the Simla Agreement. Therefore, while we are fighting on the ground against the threat posed by the terrorists which are supported from across the borders, we are taking diplomatic initiatives and political initiatives.

SHRIMATI MALINI BHATTACHARYA: What are those initiatives?

SHRI EDUARDO FALEIRO: The initiatives are being taken in bilateral contacts with different countries of the world as well as Pakistan. We have brought it to the notice of the Pakistani leadership at the highest level. Our own Prime Minister has brought it to the notice of the Pakistani Prime Minister in Harare. That was followed up in the meeting of the Foreign Secretaries. That was also followed up by our Foreign Minister